

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 5318
TO BE ANSWERED ON 25.07.2019

REVISION OF LOAN LIMIT IN MSME SECTOR

5318. SHRI P. RAVEENDRANATH KUMAR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether an RBI panel has recommended to revise the collateral free loan limit to Rs 20 lakh under the Pradhan Mantri Mudra Yojana (PMMY) and to Self-Help Group (SHG) based enterprises in MSME sector; and
- (b) if so, the details thereof and the stand of the Government in this matter?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NITIN GADKARI)

(a)&(b): A Committee constituted by Reserve Bank of India (RBI) has submitted its Report to the RBI wherein it has been recommended that the limit for collateral free lending should be increased to Rs.20 lakh for MSMEs and Self-Help Groups (SHGs). The Committee has also recommended revision of loan limit sanctioned under MUDRA to Rs.20 lakh from Rs.10 lakh.
